

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 343
FOR ANSWER ON 13.12.2018

ILLEGAL MIGRATION TO USA

343. SHRI ANIL DESAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether Government is aware that an increasing number of Indians are entering USA without obtaining proper visa ;
- (b) if so, what action Government is taking to stop such illegal migration ; and
- (c) what punitive action has been taken against agents responsible for such human trafficking which brings bad names to our country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) The U.S. Government does not release a comprehensive list, by nationality, of aliens entering or staying in the U.S. without valid documents. Government of India does not encourage illegal migration of Indian citizens into other countries. From time to time, Indian Embassy and Consulates in the U.S. facilitate issue of travel documents to undocumented Indians after due verification of nationality, to enable their return to India.

(c) The Government receives, from time to time, complaints/grievances from emigrants and their family members/relatives of being cheated by illegal agents. These complaints are forwarded to State/Union Territory Government and Police authorities concerned to take action against such agents, since law and order is a state subject.

Government of India has also issued in May 2016 Standard Operating Procedure to be followed by States on receipt of complaints. The State Governments have been requested to help create awareness amongst our nationals not to go through illegal agents.
